

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-CW-191/2020**

Devanand Shirodkar

...Petitioner.

Vs

Desmond Alvares and ors.

...Respondents.

Shri G. Agni, Advocate for the petitioner.

Shri G. Malik, Advocate for the respondents no.1.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:1<sup>st</sup> December 2020.**

P.C.

Petitioner's counsel seeks further time to file an application for amendment of pleadings because of later developments.

2. Post the matter on 15.12.2020.

**DAMA SESHADRI NAIDU, J.**

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